

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:304
ANSWERED ON:23.11.2012
APM GAS TO PIPED GAS PROVIDERS
Panda Shri Prabodh

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the agencies providing Piped Natural Gas (PNG) to consumers are being released Administered Price Mechanism (APM) gas for their city gas project;
- (b) if so, the details thereof along with the eligibility criteria for agencies to get APM gas for further distribution to households;
- (c) the names of the agencies providing city gas to consumers in various cities of Uttar Pradesh and Haryana; and
- (d) the quantum of APM gas received by each agency from the Government during the last three years?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SMT PANABAACA LAKSHMI)

(a) & (b) In order to allocate APM gas produced from Nominated Blocks of National Oil Companies, viz., ONGC & OIL to various entities, Government had constituted the Gas Linkage Committee (GLC) headed by Secretary (P&NG) in July, 1991. GLC allocated natural gas to various sectors, including City Gas Distribution (CGD), for providing CNG/ PNG from time to time. As there was no further APM gas available for allocation, GLC has been wound up on 9.11.2005, and since then no fresh APM gas has been allocated. The GLC has allocated 6.29 MMSCMD of APM gas to various CGD entities for CNG/ PNG purpose and APM gas is being released accordingly.

(c) & (d) As per information provided by Petroleum and Natural Gas Regulatory Board (PNGRB), the details of the entities operating CGD network in Uttar Pradesh and Haryana & the information of average quantum of APM gas received by the CGD entity during 2009-10, 2010-11 & 2011-12 as provided by these entities is annexed.